

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00519/2017

Jabalpur, this Tuesday, the 01st day of May, 2018

HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER

Smt. Sobha Thakur, W/o Late Shri Bhagwan Singh Thakur, aged about 43 years, R/o Near Gouri Shankar Mandir, Phutera Ward No.3, Damoh, District Damoh (M.P.) – 470001 (Mob.) 9893597531
-Applicant

(By Advocate – None)

V e r s u s

1. Union of India through Secretary, Department of Posts, Dak Bhavan, New Delhi – 110116.
2. Chief Post Master General, Department of Posts, Office of Chief Post Master, MP Region, Bhopal – 462012.
3. Superintendent, Office of the Superintendent of Post Offices, Sagar Division, Sagar (MP) – 470002.
4. Assistant Superintendent, Office of the Assistant Superintendent of Post Offices, Sub Division North, Damoh, District Damoh (MP) – 470001
- Respondents

(By Advocate – Shri P.K. Chourasia)

O R D E R (O R A L)

By Navin Tandon, AM.

None for the applicant.

2. It is seen that no body appeared for the applicant for the last four occasions, i.e. 07.09.2017, 20.11.2017, 25.01.2018 and

09.03.2018. Toady also, when the matter was called twice, neither the applicant nor her counsel appeared. Thus, it appears that applicant has lost interest in prosecuting this case.

3. Accordingly, the Original Application is dismissed for want of prosecution.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

am/-